

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:131
ANSWERED ON:06.03.2013
DEVELOPMENT OF TOWNS
Pandey Saroj

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether any special action plan has been prepared by the Government for the development of medium and small towns in the newly created States of Chhattisgarh, Jharkhand and Uttarakhand;
- (b) if so, the details thereof along with the details of financial allocations made for various projects under the plan, State-wise; and
- (c) the status of infrastructure development in the medium and small towns in the above States?

Answer

THE MINISTER OF URBAN DEVELOPMENT (SHRI KAMAL NATH)

(a) to (c) :A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 131 FOR 06.03.2013 REGARDING DEVELOPMENT OF TOWNS.

(a) to (c): JNNURM is a reform driven Urban Infrastructure Program for provisioning of Urban Infrastructure and services in Urban areas, started by the Govt. of India in 2005. The Small and Medium Towns of all States and UTs are covered under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), a sub-component of JNNURM, while there are 65 large "Mission" Cities. Water Supply, Sewerage, Drainage, Solid Waste Management sectors in the small, medium and other towns, as recommended by the State Govt., are admissible components. Sanction of projects is also dependent upon the funds availability and technical appraisal of the project. The details and present status of the projects sanctioned for Chattisgarh, Jharkhand and Uttrakhand States under the UIDSSMT are enclosed at Annexure.